

tent to the road proper have occurred in certain stretches of National Highways Numbered 5, 5A, 6, 23, 42 and 43 in Orissa due to floods in September, 1980.

(b) and (c). The Chief Engineer, National Highways and Projects, Orissa has indicated a requirement of about Rs. 52 lakhs for repair of flood damages. However, detailed proposals and estimates are awaited from the State PWD. A clear appreciation of the actual amount required will be possible only after these estimates are received and processed in the Ministry. An allotment of Rs. 5 lakhs has been placed at the disposal of the State PWD on an ad-hoc basis for carrying out immediate repair works to restore the road to traffic.

Mechanics and Khalasis in AC Cars

1446. SHRI NIREN GHOSH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the Mechanics and Khalasis in AC cars who work 24 hours a day, do not get rest and there are no arrangements for their taking rest and berth for sleeping in the trains; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b). On some of the long-distance trains, the maintenance staff and also the attendants of Air-conditioned Coaches, whose duties are of an intermittent nature, are employed from the originating station to the destination station. In some cases two sets of such staff are provided to work in shift duty and in others where one set of staff is employed they are allowed a sufficiently long period of rest on their return to their headquarters and then they are generally employed on short trips or on daily roster basis to limit their hours of employment within the rostered hours on a two weekly period. Necessary arrangements exist for their taking rest on the train.

Committee for development of shipping and acquisition of additional tonnage

1447. SHRI K. T. KOSALRAM ;
SHRI A. T. PATIL :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the recommendations made by the Committee which was set up to formulate the strategy for the development of shipping and acquisition of additional tonnage ;

(b) the recommendations of the committee set up to study the development of coastal shipping ; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :

(a) The Committee's report is awaited.

(b) and (c). Do not arise.

Ship Building Yard at Paradip

1448. SHRI CHINTAMANI PANIGRAHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the proposal for construction of the ship building yard at Paradip has been cleared ; and

(b) if so, when the work is going to start ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :

(a) No, Sir.

(b) Does not arise.

Bunder Goods Yard

1449. SHRI K. MALLANNA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal under consideration for a separate line by-passing Mangalore and connecting Bunder Goods Yard with Shoranur line to enable the direct receipt of goods train at the yard ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No.

(b) Does not arise.

वाराणसी नगर से होकर गुजरने वाली सांड ट्रंक जो टी० रोड की दशा

1450. श्री जंतुल बशर : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :